

LOK SABHA  
UNSTARRED QUESTION NO.955  
TO BE ANSWERED ON 08.02.2018

REPRESENTATIONS FROM SMALL ENTREPRENEURS

955. SHRI C. MAHENDRAN:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether Government has received several representations from small entrepreneurs engaged in the business of import of bullion and Gold seeking details of their confirmation of balances by Handicrafts and Handloom Exports Corporation of India Limited (HHEC);
- (b) if so, the details of such representations received during the last one year and replies given with details of confirmations of balances, company-wise;
- (c) whether HHEC has confirmed an outstanding amount of approx. Rs. 2.45 crore in January, 2018 to Delhi-based enterprises as the balance/outstanding in their favour; and
- (d) if so, the time by which the outstanding margin money is likely to be released to small traders by HHEC?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)  
MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

**(a) & (b):** Yes, Madam. Handicrafts and Handloom Exports Corporation of India Limited (HHEC) has received representations from M/s SMC Comtrade Limited (SMC) for confirmation of balances under letters dated 17.05.2017, 25.07.2017, 11.09.2017, 05.10.2017, 29.11.2017, 27.12.2017 and 23.01.2018. Reply has been given that as on 31.03.2017, an amount of Rs.2,47,80,709.69 is payable to M/s. SMC Comtrade Ltd. (SMC).

**(c):** Yes, Madam. HHEC has confirmed the balance of Rs.2,47,80,709.60 is payable to M/s SMC Comtrade Limited. However, payment of this amount is contingent upon the outcome of the CBI investigation, which is going on in an identical agreement case of M/s. Edelweiss Commodities Limited (ECL).

**(d):** No margin money payment is outstanding to small traders by the HHEC.

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